

The Final Common Gradation/Seniority Lists for the post of Private Secretary and Personal Assistant working on the establishment of High Court, Original and Appellate Side Bombay as on 1st January, 2018, have been prepared.



(M. W. Chandwani)
Registrar (Personnel)

Date : - 15th June, 2018.

FINAL COMMON GRADATION/SENIORITY LIST OF PERSONAL ASSISTANT (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE AND ORIGINAL SIDE) AS ON 01/01/18

Designation of post : Personal Assistant

Pay Scale :- 15600-39100 and Grade Pay of Rs. 5400

	Sanctioned Strength	Working Strength	Vacant Posts
Appellate Side	77	37	40
Original Side	31	11	20
Total	108	48	60

- Note :** 1) At present Shri. Vasant Khela Sarak, Smt. Sandhya Bhagu Wadhwa, Smt. Rajeshwari Ramesh Pillai and Shri. Omkar Shivahar Kumbhakarn, Personal Assistants, Appellate Side are working on deputation in the office of the Special Court, Bombay w.e.f. 01.06.2016, 01.06.2016, 01.12.2016 and 25.10.2016 respectively, their seniority is maintained in the Common Gradation/ Seniority List.
- 2) Shri Srikrishna Ananth Sharma, Personal Assistant, Appellate Side, is re-employed for a period of one year w.e.f. 01.12.2016 (BOH) to 30.11.2017 and again for period of 1 year i.e. up to 30.11.2018. (Retired on Superannuation w.e.f. 30.11.2016). His seniority is not maintained in the Common Gradation/ Seniority List.

- 3) Kum. Sunita Kishandas Chandka, Personal Assistant, Appellate Side, is re-employed for a period of two years w.e.f. 01.09.2016 (BOH) to 31.08.2018. (Retired on Superannuation w.e.f. 31.08.2016). Her seniority is not maintained in the Common Gradation/ Seniority List.
- 4) Shri. Ashok Sadashiv Nalawade, Personal Assistant, Appellate Side, is re-employed for a period of two years w.e.f. 01.10.2016 (BOH) to 30.09.2018. (Retired on Superannuation w.e.f. 30.09.2016). His seniority is not maintained in the Common Gradation/ Seniority List.
- 5) Shri Mohd. Ibrahim, Personal Assistant, Original Side, re-employed as Senior Private Secretary for two years w.e.f. 01.06.2014 to 31.05.2016 and re-appointed as Personal Assistant w.e.f. 01.06.2016 to 31.05.2018. His seniority is not maintained in the Common Gradation/ Seniority List.
- 6) S/Shri Sudhir Pitambar Rane and Devendra Nandkumar Kale, Personal Assistants, Original Side, and Habeeb Abdul Wahed Abdullah Al-jilani, Mujaheed Naseer Syed, Vikrant Rangnath Elgire, Personal Assistants, Appellate Side, are working on deputation on the establishment of High Court, Bombay from High Court, Bench at Aurangabad, their seniority is not maintained in the Common Gradation/ Seniority List.

FINAL COMMON GRADATION/SENIORITY LIST OF PERSONAL ASSISTANT (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE AND ORIGINAL SIDE) AS ON 01/01/18

Sr. No.	Name	Date of Birth	Education Qualification	Date of Continuous Service in the Present Post	Date of entry in Government service/High Court	Date of appointment/promotion as Court Stenographer	Mode of recruitment	Remark
1	Shri. Shalikram Pralhadrao Borey (Appellate Side)	01.01.1965	H.S.C., S.Y.B.A.	30.08.2002	26.06.1990 as Stenographer (HG) at Industrial Court, Bombay	19.07.1996, H.C.O.S	Direct	
2	Smt. Shambhavi Nilesh Shivgan (Appellate Side)	03.10.1970	B.Com., LL.B.	02.05.2005	03.10.1998 as Clerk-cum-Typist, 08.10.2003 as Stenographer (LG) at City Civil Court, Bombay	02.05.2005	Direct	
3	Shri. Bhalchandra Gopal Dusane (Appellate Side)	01.06.1967	B.Com.	17.04.2006	01.02.2000 as Stenographer (LG) at Dist. Court, Dhule	-	Direct	

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4	Shri. Anand Sudhakar Sudame (Appellate Side)	07.02.1972	B.A.	05.09.2006	28.11.1997 as Jr. Clerk at CJJD, Dahanu, 02.02.2001 as Stenographer (LG) at Dist. Court, Solapur	-	Direct	
5	Shri. Sudarshan Rajalingam Katkam (Appellate Side)	31.10.1967	B.Com., M.Com., LL.B.	03.02.2009	27.08.1990 as Jr. Clerk, Dist. Court Jalana, 13.06.2001 as Stenographer (LG), CJJD Court, Loha, 15.11.2003 as Jr.Clerk, 18.11.2003 as Clerk-cum-Steno., Dist. Crt. Nanded, 17.05.2004 as Stenographer (LG), CJSD, Kandhar	-	Direct	

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6	Smt. Meera Mahesh Jadhav (Appellate Side)	15.07.1976	B.A.	09.02.2009	09.02.2009 as Personal Assistant, HCAS	–	Direct	
7	Shri. Vasant Khela Sarak (Appellate Side)	01.06.1962	B.A. (II Year)	02.02.2009	09.08.1983 as Clerk Cum Stenographer at Dist Court Pune, 05.07.1994 Stenographer (LG) at Labour Court Jalna, 17.04.1998 Stenographer (HG) at Industrial Court, Thane	–	Direct	On Deputation w.e.f. 01.06.2016 (B.O.H.) at Special Court, Bombay
8	Miss. Smita Rajnikant Joshi (Appellate Side)	15.10.1967	B.A.	05.05.2009	10.11.2000 as Clerk at HCOS, 23.11.2004 as Stenographer (LG) at HCOS	–	Direct	

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9	Shri. Anil Chandrakant Dond (Appellate Side)	12.11.1962	B.Sc.	01.06.2009	05.02.1986 as Clerk-Typist HCOS, 01.08.1989 as Stenographer (LG), HCOS	-	Direct	
10	Shri. Dhanappa Erappa Koshti (Original Side)	15.03.1964	H.S.C., DOEACC Computer Exam passed	07.12.2011	10.12.1982 as Stenographer (LG), 11.06.2001 Stenographer (HG) at Dist. Court, Satara	-	Direct	
11	Smt. Kanchan Vinod Mayekar (Appellate Side)	21.06.1974	B.A.	22.12.2011	08.02.2010 as Stenographer (LG), 14.03.2011 as Stenographer (HG) at HCAS	-	Direct	

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12	Smt. Sandhya Bhagu Wadhwa (Appellate Side)	09.01.1972	H.S.C., S.Y.B. Com.	07.11.2012	28.09.1998 as Stenographer (LG) Labour Court, Thane	-	Direct	On Deputation w.e.f. 01.06.2016 (B.O.H.) at Special Court, Bombay (Industrial Crt. Mumbai)
13	Shri. Raju Dattatraya Gaikwad (Appellate Side)	03.06.1978	B.A., BSL, LL.B., PGDC in Human Rights and Duties, PGCC in alternative Dispute Resolution, Govt. Diploma in Co-op. and Accountancy	01.10.2013	01.09.2000 as Jr. Clerk, 03.04.2001 as Stenographer (LG) at Dist. Court, Kolhapur	-	Direct	
14	Smt. Smita Johnson Gonsalves (Appellate Side)	23.04.1969	B.A., LL.B.	12.11.2013	11.06.1993 as Stenographer (HG), HCAS	-	Direct	
15	Smt. Gauri Amit Gaekwad (Original Side)	13.01.1987	B.A.	01.01.2014	01.07.2009 as Clerk and 25.07.2013 as Stenographer (LG) at HCAS	-	Direct	

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16	Shri. Vishal Subhash Parekar (Appellate Side)	24.09.1980	B.Com., LL.B.	01.02.2014	14.07.2008 as Stenographer (HG) at City Civil Court, Mumbai	-	Direct	
17	Shri. Nitin Dinkar Jagtap (Original Side)	02.09.1982	B.A., LL.B., Diploma in Labour Law and Labour Welfare, LL.M.	01.03.2014	16.01.2001 as Clerk, 16.06.2008 as Stenographer (LG) and 25.07.2012 as Stenographer (HG) at CMM Court, Mumbai	-	Direct	
18	Smt. Waishali Sushil Waghmare (Miss Waishali P. Shelke) (Appellate Side)	28.10.1965	M.A.	18.09.2014	15.11.1988 as Clerk, 01.12.1993 as Stenographer (LG), 09.11.2011 Stenographer (HG), HCAS	-	Direct	

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19	Shri. Rajesh Vasant Chittewan (Original Side)	21.09.1970	B.Com.	01.10.2014	01.04.1997 as Stenographer (HG), Court of Small Causes, Mumbai	-	Direct	
20	Miss. Sharayu Pandurang Khot (Appellate Side)	02.08.1974	B.Com.	01.10.2014	01.04.2003 as Stenographer (HG), Small Causes Court, Mumbai	-	Direct	
21	Shri. Balaji Govindrao Panchal (Appellate Side)	08.08.1983	B.A.	16.10.2014	01.04.2011 as Steno-Typist at Small Causes Court, Mumbai, 01.10.2014 to 15.10.2014 as Stenographer (HG), office of the Commissioner for taking account	-	Direct	

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22	Smt. Nilam Santosh Kamble (Appellate Side)	31.05.1977	M.A.	02.03.2015	08.08.2007 as Jr. Clerk, 06.08.2010 as Stenographer (LG) Dist. Court, Thane, 29.08.2013 as Stenographer (LG) HCAS	-	Direct	
23	Smt. Megha Shridhar Parab (Appellate Side)	12.10.1978	B.Com.	02.03.2015	06.12.2001 as Clerk, 30.04.2003 as Stenographer (HG), HCAS	-	Direct	
24	Smt. Rajeshwari Subodh Karve (Appellate Side)	16.06.1981	B.Com.	30.04.2015	14.07.2008 as Stenographer (HG) City Civil Court, Mumbai	-	Direct	
25	Shri. Santosh Subhash Kulkarni (Appellate Side)	06.05.1980	B.A., M.S.W.	01.08.2015	01.06.2004 as Clerk-Typist, CMM Court,		Direct	

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					Mumbai, 15.01.2005 as Jr. Clerk, 01.02.2011 as Clerk-Steno, 10.06.2012 Stenographer (LG), Dist Court, Solapur, 12.12.2014 as Shorthand Writer (HG), High Court of Bombay at Goa	-		
26	Smt. Vaishali Anil Tikam (Appellate Side)	11.03.1969	B.Com.	01.07.2015	11.06.2008 at Spl. Court, Bombay	11.06.2008	Absorbed	Re-repatriate w.e.f. 01.07.2017 (B.O.H.) On deputation w.e.f 06.07.2015 at Spl. Court Bombay (Absorb and appointed from Spl. Court, Bombay under Rule 58, Her seniority fixed

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								from the date of passing G.C.C examination of Eng. Shorthand of 120 i.e. w.e.f. 09.08.2015
27	Smt. Rajeshwari Ramesh Pillai (Appellate Side)	09.03.1969	M.Com., LL.B.	02.02.2016	07.07.1995 as Senior Stenographer in Swamy College Commerce and Economic, Wadala, 20.08.2013 as Stenographer (HG), HCAS	-	Direct	On deputation w.e.f. 01.12.2016 (BOH) at Special Court, Bombay.
28	Shri. Omkar Shivahar Kumbhakarn (Appellate Side)	05.02.1982	M.A.	02.02.2016	24.05.2005 as Jr. Clerk at Dist. Court, Parbhani, 01.10.2014 as Stenographer (HG), HCAS	-	Direct	On deputation w.e.f. 25.10.2016 (BOH) at Special Court, Bombay.

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29	Miss. Vina Arvind Khadpe (Appellate Side)	07.04.1973	B.Com.	02.02.2016	24.01.2011 as Clerk, HCAS, 25.07.2013 as Stenographer (LG)	-	Direct	
30	Smt. Vijaya Gourishankar Yadav (Original Side)	29.03.1971	B.A.	01.03.2016	08.08.1991 as Jr .Clerk, 12.03.1993 as Steno-Clerk, 24.05.1999 as Steno (LG), Dist. Crt., Chandrapur 01.08.2012 as Steno (HG) in High Court Bench at Nagpur	-	Direct	
31	Shri. Sachidanand Kuttan Nair (Original Side)	01.07.1974	B.Com., LL.B.	29.07.2016	27.02.2002 as Stenographer (LG), Dist. Court Nagpur, 01.08.2012 as Stenographer (HG) at RPB, Nagpur Bench	-	Direct	

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32	Smt. Priya Rajesh Soparkar (Original Side)	25.02.1976	M.Com (Part -I)., LL.B.	22.07.2016	03.10.1998 as Clerk/Typist, 01.09.2004 as Steno (HG) at City Civil, Court, Bombay	-	Direct	
33	Shri Shridhar Marutirao Sutar (Appellate Side)	01.07.1975	M.Sc., LL.B.	22.07.2016	16.06.2001 as Clerk, 23.05.2013 as Assistant, High Court, Bench at A'bad,	-	Direct	
34	Smt. Manushree Vitthal Nesarikar (Appellate Side)	22.06.1977	B.A.	26.07.2016	08.10.2003 as Stenographer (HG), City Civil Court, Bombay	-	Direct	
35	Miss Trupti Sadanand Bamne (Appellate Side)	25.04.1986	B.Com.	01.10.2016	26.07.2013 as Stenographer (LG), HCAS	-	Direct	

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36	Smt. Shailaja Shrikant Halkude (Original Side)	25.06.1972	B.A.	01.12.2016	19.07.1994 as Clerk-Typist, 01.04.2003 as Steno (LG), 01.04.2005 as Stenographer (HG), Small Causes Court, Bombay	—	Direct	
37	Smt. Kavita Pravin Tayade (Appellate Side)	12.11.1976	B.A., LL.B.	29.11.2016	08.11.2000 as Jr. Clerk, 24.07.2008 as Stenographer (LG), Dist. Court, Akola, 07.03.2016 as Stenographer (HG), HCAS	—	Direct	
38	Miss Kamini Krishna Mayanavar (Smt. Diksha Dinesh Rane) (Appellate Side)	07/09/1978	B.A.	13.06.2017	14.07.2008 as a Stenographer (H.G.) in City Civil and Session Court, Gr. Bombay		Direct	

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39	Miss Ashalata Maruti Hatkhambkar (Smt. Samata Suresh Sarnobat) (Appellate Side)	01/11/1960	B.A., LL.B.	06.06.2017	11/06/1981 as a Clerk at Civil Court, Khed Dist. Ratnagiri		Direct	01/05/1984 as a Typist at City Civil Court, Bombay. 08/10/2003 Stenographer (H.G.) City Civil Court, Bombay.
40	Smt. Aarti Gajanan Palkar (Miss Sangita Balkrishna Shinde) (Appellate Side)	14/09/1978	H.S.C.	05.06.2017	18/08/2004 as a Stenographer (H.G.) in Industrial Court, Mumbai.		Direct	
41	Miss Leena Bhagatram Kataria (Smt. Preeti Heero Jayani) (Appellate Side)	18/10/1986	B.Com.	23.05.2017	Appointed as Clerk.15/11/2010 Appointed as Stenographer (L.G.) at H.C., A.S., Bombay w.e.f 27/12/2016.		Direct	

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42	Miss Prajakta Madhusudan Raut (Smt. Prajakta Sagar Vartak) (Appellate Side)	15/08/1979	B.A.	06.06.2017	Appointed as Stenographer (H.G.) in City Civil and Session Court, Bombay w.e.f. 14/07/2008 (her appointment is regularised w.e.f. 14/07/2009)		Direct	
43	Miss Kanchan Mohan Mayekar (Smt. Kanchan Prashant Dhuri) (Appellate Side)	10/08/1977	B.Com., LL.B.	06.06.2017	17/07/2006 as a Clerk-Typist 15/09/2010 as Stenographer (H.G.), City Civil and Session Court, Bombay		Direct	

Sd/-
(Shrinivas B. Agrawal)
Registrar General